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## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P. NO. 78/94 in O.A. NO. 2473/92

New Delhi this the 11th day of May, 1994

## COR AM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

Virender Kumar S/O Basant Lal, Working as L.S.G. Office Assistant in the O/O Sr. Superintendent of Post Offices, New Delhi Central Division, New Delhi.110001.

Petitioner

By Advocate Shri Sant Lal

## Versus

- 1. Shri T. E. Raman,
  Secretary, Ministry of
  Communication, Deptt. of
  Posts, Dak Bhawan,
  New Delhi 110001.
- Shri V. M. Kelkar, Chief Postmaster General Delhi Circle, Meghdoot Bhawan, New Delhi - 110001.

Respondents

By Advocate Shri Vijay Kr. Wehta

## ORDER (ORAL)

Shri Justice V. S. Malimath -

We are now satisfied that the judgment of the Tribunal has since been complied with. Having regard to the very fair conduct of the respondents, we are not inclined to award any costs.

These proceedings are dropped.

P. J. 2 a'

(P. T. Thiruvengadam)
Nember (A)

( V. S. Malimath ) Chairman

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